

**HARYANA VIDHAN SABHA SECRETARIAT**  
**NOTIFICATION**

The 10<sup>th</sup> February, 2011.

No. HVS-LA-35/2011/1                      The following order by the Governor of Haryana Dated 5<sup>th</sup> February, 2011 is published for general information :-

“IN EXERCISE OF THE POWERS CONFERRED UPON ME BY CLAUSE (1) OF ARTICLE 174 OF THE CONSTITUTION OF INDIA, I, JAGANNATH PAHADIA, GOVERNOR OF HARYANA HEREBY SUMMON THE HARYANA VIDHAN SABHA TO MEET IN THE HALL OF THE HARYANA VIDHAN SABHA AT CHANDIGARH ON FRIDAY, THE 4<sup>TH</sup> MARCH, 2011 AT 2.00 P.M.

Dated Chandigarh,  
The 5<sup>th</sup> February, 2011.

JAGANNATH PAHADIA.”.

SUMIT KUMAR,  
SECRETARY.

Endst. No. HVS-LA-35/2011/**1657-84**

Dated Chandigarh, the 10<sup>th</sup>February, 2011.

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24. The Director, Public Relations Department, Haryana, Chandigarh;
25. All Press Representatives accredited to the Haryana State;
26. The Secretary to Governor, Haryana, Chandigarh;
27. The Accountant General (Audit) , Haryana, Chandigarh; and
28. The Advocate General, Haryana, Chandigarh,

for information.

**SECRETARY.**